

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process)

List of operational creditors (Government dues)

Sl. No	Details of Claimant		Details of claim received								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)e	Whether related party?	% share in total amount of claims admitted					
1	ESI	State Gov. (W.B.)	23/02/2021	539387	539387										
Total				539387	539387					0	0	0		0	0

Remarks, if any